

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 73 of 2017 (SZ)**

**Applicant(s)**

A. Jayakanthan  
Cuddalore District.

Vs.

**Respondent(s)**

M/s. Oil and Natural Gas Corporation  
Limited, Rep. by its Chariman, Cum  
Managing Director,  
New Delhi and 7 others.

**Legal Practitioners for Applicant(s)**

M/s S. Lakshmi

**Legal practitioners for respondent(s)**

M/s Kings & Patridge for R1  
M/s Giridhar & Sai for R2  
M/s M.K.Subramanian for R4 and R5  
M/s H. Yasmeen Ali for R6 and R7  
M/s E. Mahoharan for R8

Note of the Registry	Orders of the Registrar
Order No.	Date: 18.09.2018 Applicant & counsel not present. R2 counsel present. No representation for other respondents. For appearance of both and reply call on 22.10.2018.  (Tmt. Meena Satheesh) Registrar